

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6588
ANSWERED ON:09.05.2000
FAMILIES DISPLACED DUE TO DMRP
NIKHIL KUMAR CHOUDHARY;RENU KUMARI SINGH

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of houses demolished and families displaced under the scheme for constructing Delhi Metro-Rail project;
- (b) the arrangement made by the Government to rehabilitate the families/persons displaced as a result thereof; and
- (c) the time by which the compensation is likely to be paid to them?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BANDARU DATTATREYA)

(a) :

(i) No. of houses demolished - +8 private houses and
17 MCD quarters.

(ii) No. of families displaced - 23.

In addition 495 jhuggies have also been demolished.

(+Note:- There are two families each of which were occupying two private houses).

(b)&(c): Alternative accommodation has been allotted in respect of 17 MCD quarters. Compensation amount in respect of 8 private houses, as decided under the Land Acquisition Act, 1894, by the Land Acquisition Collector has been placed at his disposal, to be released as soon as verification of the persons having interest in the private houses acquired is completed.

Rehabilitation of jhuggi dwellers was done at an alternative site as per the extant policy of Delhi Government.